

Fake currency notes of denominations of Rs. 1000 and Rs. 500

2623. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that fake currency notes of the denominations of Rs.1000/- and Rs.500/- have been found in cash boxes of banks and their ATMs;

(b) if so, the details thereof;

(c) whether any steps has been taken to ensure that a person who receive such currency notes are not subject to harassment for possession of fake currency note(s);

(d) if so, the details thereof; and

(e) if not, whether RBI will ask banks to put some identification marks on all currency notes used by them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Reserve Bank of India (RBI) has reported that counterfeit notes in the denomination of Rs.1000/- and Rs.500/- were detected in large scale in the currency chests at State Bank of India, Dumariaganj and Oriental Bank of Commerce, Kavinagar, Ghaziabad as detailed below:

Name of the Bank	Rs. 1000	Rs. 500
SBI, Dumariaganj	6948	65812
OBC, Kavinagar, Ghaziabad	34	219

During the last four years, a few complaints of counterfeit currency being dispensed through ATMs have come to RBI's notice, the details of which are given below:

Year	Denomination	No. of pieces
2005	500	20
2007	500	07
2008	500	03
	1000	01
Upto June 2009	500	04

(c) and (d) On receipt of counterfeit notes from a customer, a bank is required to impound the same under acknowledgement to the tenderer and is also required to lodge FIR for the same with the police authorities.

(e) Does not arise in view of (c) and (d) above.

Annual growth rate of credit and deposit in banks

†2624. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of FINANCE be pleased to state:

†Original notice of the question was received in Hindi.